

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001**

No. L-1/271/2024/CERC

Dated: 6<sup>th</sup> May, 2024

**PUBLIC NOTICE**

**Subject: Extension of date for seeking comments/suggestion on Draft Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2024.**

The comments/suggestions/objections were solicited from the stakeholders on Draft Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2024 by 6<sup>th</sup> May 2024 vide notice dated 4<sup>th</sup> April, 2024.

2. At the request of the stakeholders, the last date for submission of comments/suggestions/ objections is extended till 20<sup>th</sup> May, 2024. The comments/suggestions/ objections may be sent to the undersigned on or before 20<sup>th</sup> May, 2024 at the email addresses [secy@cercind.gov.in](mailto:secy@cercind.gov.in) and [shilpa@cercind.gov.in](mailto:shilpa@cercind.gov.in). For registered users, the comments/ suggestions/ objections shall also be uploaded through the SAUDAMINI Portal by clicking the e-Regulation link on the e-filing Home Page. For any query on uploading on the SAUDAMINI Portal, e-Court Helpdesk at 011-23353503 Extension 260 or 7042604928 may be contacted.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/  
**(Harpreet Singh Pruthi)**  
**Secretary**